

### Integrated Coconut Development Project

2011. SHRI RANJIB BISWAL : Will the Minister of AGRICULTURE be pleased to state:

(a) the details of those States where the Intergrated Coconut Development Projects have been launched ;

(b) whether EEC has been funding to these projects ;

(c) if so, the details thereof ;

(d) if not, whether any such externally aided projects has been launched or proposed to be launched for coconut cultivation, processing and coir development in the country particularly in Orissa ;

(e) if so, the details thereof ; and

(f) if not, the steps taken by the Government for the development of coconut cultivation, processing and coir based industry ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) A scheme on integrated farming in coconut holding is being implemented in the States and UTs of Kerala, Karnataka, Tamil Nadu, Andhra Pradesh, Maharashtra, Goa, Andaman & Nicobar Is lands, Pondicherry and Lakshadweep.

(b) to (e) The information is not available.

(f) the Coconut Development Board is implementing various programmes for expansion of areas, production and distribution of quality planting material, integrated farming for productivity improvement and integrated pest management, coconut, technology development and other programmes for promoting, processing and marketing of coconut and its products.

### Power to Police

2012. SHRI YELLAIAH NANDI :  
DR. T. SUBBARAMI REDDY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Andhra Pradesh has suggested to the Centre for granting of overriding powers to the police and to the prosecutors and has sought to underplay the importance of Magistrates at the State level ;

(b) if so, the details thereof ;

(c) whether all these suggestions were also made during the Law Minister's Conference ; and

(d) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) (a) to (d)

The information is being collected and will be laid on the Table of the House.

### Food Stamp System

2013. SHRI G.A. CHARAN REDDY :  
SHRI R. SAMBASIVA RAO :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the World Bank has suggested a good stamp system in place of the present subsidised rice scheme in the Andhra Pradesh ;

(b) whether the World Bank report on the "Agenda for Economic Reforms" made it clear that in the long term, a food stamp system to provide food entitlement to the poor would have to be introduced;

(c) if so, the details thereof ;

(d) whether the Government of Andhra Pradesh has examined the scheme ; and

(e) if so, the details thereof and the time by which a final decision is likely to be taken ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The State Government of Andhra Pradesh have reported that World Bank made several suggestion to improve that targetting of the rice subsidy scheme in that State. Introduction of food stamps is one of the alternatives suggested by the World Bank. Introduction of food stamps to eligible families Below Poverty Line (BPL) would reduce to a large extent the present administrative and operational costs. Food stamps would enable eligible BPL families to purchase the foodgrains from any shop including the Fair Price Shops (FPS) which would accept these Food coupons and claim re-imbusement either from the designated bank or state treasuries as may be notified by the State Government. The presence of Food Stamps will trigger competition among the foodgrain dealers and the F.P Shop which will lead to providing better services to BPL consumers.

(d) and (e) Government of Andhra Pradesh have reported that the matter is under active consideration of State Government for an early decision.

### Insurgency Problem in Tripura

2014. SHRI BADAL CHOUDHURY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the proposals sent by the Government of Tripura for modernisation of the State Police force for effectively combating the insurgency problem in the State ;